Name of the Corporate Debtor: ZEPHYR FABRIC TRADING LLP

Date of Commencement of Liquidation: 14-10-2019

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES) AS ON 01-08-2025

Sl.	Details of Claimant	Details of claim		Details of claim admitted					Amount of	Amount	Amount	Amount of	Remarks, if	
No		received							contingent	of any	of claim	claim under	any	
	Department	Gover	Date of	Amount	Amount	Nature	Amount	Whether	% share	claim	mutual	rejected	verification	
		nment	receipt	claimed	of claim	claim	covered by	lien /	in total		dues,			
					admitted		lien or	attachmen	amount		that may			
							attachment	removed?	of claims		be set-off			
									admitted					
1	Deputy Commissioner of Income	Central	23-11-2021	82,92,80,719	82,65,10,783	Govt.	-	-	66.79	-	-	-	27,69,936	
	Tax (CC) -8(2)					dues								
2	Director General of Goods &	Central	14-07-2021	10,62,34,320	10,62,34,320	Govt.	-	-	8.58	-	-	-	-	Ref. Note 1 given below
	Service Tax Intelligence, Mumbai					dues								
	Zonal Unit													
	Total			93,55,15,039	93,27,45,103	-	-	-	75.37	-	-	-	27,69,936	

Note:1
Claim admitted basis the investigation concluded vide order bearing no. 83/PLG/JC/KKK/DGGI/CGST/Jovita Reema Mathais/2024-25 dated 02-02-2025 (SCN F. No. DGGI/MZU/I & ISC 12(1) 198/2018) issued on 02-02-2025 (received on 29-04-2025)